

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO. 3315  
TO BE ANSWERED ON 05.08.2016**

**MONITORING OF SCHEMES/ PROJECTS**

3315. SHRI PANKAJ CHAUDHARY:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has entrusted the responsibility for monitoring all the Central schemes to NITI Aayog with a view to prevent the delay in implementation of Government schemes and if so, the details thereof;
- (b) whether the NITI Aayog has monitored the ongoing Central Government schemes and submitted its report to the Government, if so, the details thereof;
- (c) the details of schemes/ projects reported to be running behind schedule; and
- (d) the corrective measures taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND  
MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
(RAO INDERJIT SINGH)**

- (a) The primary responsibility for monitoring the implementation of the central schemes rests with the concerned implementing Departments/ Ministries. The NITI Aayog is fixing the outcome-based quarterly targets for the major schemes of Infrastructure and Social sectors for the financial year 2016-17.
- (b) The NITI Aayog has made outcome-based presentations in respect of the following sectors/ schemes: Power for All; Digital India; Ports; Urban & Rural Housing; Roads; Railways; Education; Health; PMGSY; NRLM; Deen Dayal Uadhaya Antodaya Yojana.
- (c) NITI Aayog has commenced the outcome-based monitoring of major schemes/ programmes only recently (since April 2016). However, the Ministry of Statistics and Programme Implementation (MoSPI) has been monitoring the on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns through its 'Online Computerised Monitoring System' (OCMS) on the basis of information provided by the project implementation agencies. As on 01.06.2016, a total of 1076 projects are on the monitor of the MoSPI. Of these, 330 projects are running behind schedule.
- (d) The major steps undertaken by MoSPI to ensure completion of Central Sector Infrastructure projects without time and cost overruns include: rigorous project appraisal; On-line Computerised Monitoring System (OCMS) for better monitoring; setting up of Standing Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting-up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.